

*[English]***NSFDC**

6191. SHRI RAM NIHOR RAI : Will the Minister of WELFARE be pleased to state :

(a) the performance of the National Scheduled Castes and Scheduled Tribes Finance and Development Corporation (NSFDC) during the last three years;

(b) whether the working capital sanctioned to NSFDC is adequate to meet the requirements of Scheduled Castes/Scheduled Tribes; and

(c) if not, the steps being taken to enhance the working capital of NSFDC?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) Performance of NSFDC during the last three years in respect of sanctions, disbursements, cost of schemes, NSFDC's share and number of beneficiaries is given in the attached Statement.

(b) and (c). The resource base of NSFDC has been strengthened to meet the requirements of a larger number of Scheduled Castes/Scheduled Tribes. During 1994-95, the authorised share capital of NSFDC was raised from Rs. 125 crores to Rs. 300 crores.

Contribution towards the share capital has been stepped up continuously ever the last four years. Amounts released to NSFDC by this Ministry during 1991-92, 1992-93, 1993-94 and 1994-95 are Rs. 5 crores, 10 crores, 21 crores and 63.77 crores respectively. During the current financial year an allocation of Rs. 65 crores has been made. Besides, a provision of Rs. 50 crores under Internal and Extra Budgetary Resources (IEBR) for Market borrowing for 1995-96 has been made. A provision of interest subsidy of Rs. 4.25 crores has also been made to offset the differential between the cost of borrowing and cost of lending.

STATEMENT

	(Rs. in lakhs)		
	1992-93	1993-94	1994-95
No. of Schemes	297	86	214
Cost of Schemes	20708.85	2971.29	12585.43
NSFDC'S Share	9519.35	1489.18	6840.55
No. of beneficiaries on completion of schemes	47954	6138	10980
Funds disbursed	4391.63	3235.45	7732.80

*[Translation]***Oil and Gas Reserves in K.G. Basin**

6192. SHRI SOBHANADRESSWARA RAO VADDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether ONGC has drawn any plan of carry out extensive and intensive surveys and test drilling programmes to evaluate total potential of oil and gas reserves available in K.G. basin; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) Yes, Sir.

(b) ONGC plans to acquire 9400 SLK, 1600 GLK of 2D and 460 SSK of 3D seismic data and to drill 65 exploratory wells and 4 developments wells in the onland part of K.G. Basin during 1994-97.

A quantum of 8825 LK of 2D and 4300 LK of 3D seismic data is envisaged to be acquired by ONGC in the east-coast offshore covering both the Krishana-Godavari and Cauvery basins. ONGS also plans drilling 18 exploratory wells in the offshore part of K.G. Basin during the same period.

*[English]***Allotment Agencies of LPG**

6193. SHRI P.C. THOMAS : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of LPG agencies and petrol retail outlets allotted during each of the last three years in Kerala;

(b) whether the Government propose to allot such agencies and retail outlets during 1995-96;

(c) whether the Oil Selection Board of Kerala was terminated in the recent past;

(d) if so, the reasons therefor; and

(e) the time by which the Board is likely to be reconstituted?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) During the last three years 35 Retail Outlet dealerships and 21 LPG distributorships have been allotted in Kerala.

(b) 43 Retail Outlet dealerships and 38 LPG distributorships have been included in the new RO Marketing Plan 1993-96 and LPG Marketing Plan 1994-96 for Kerala.

(c) and (d). Due to unsatisfactory performance, OSB (Kerala) was terminated in March, 1994.

(e) OSB (Kerala) has already been reconstituted in December, 1994.